

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	E.P. 51/2025	K.Mani Kumari Vrs. Sri N.Nanda Gopal	Gyanaranjan Tripathy	7008142478		01.11.2025	01.11.2025
			E.P. 52/2025	Renubala Sabat Vrs. The Project Director, National Highway Authority of India & 04 others	D.P.Panigrahi	9861397887		10.11.2025	10.11.2025
			CMA 13/2025	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Sunita Tarei & another	Deepak Kumar Sukla	9437361700		14.11.2025	14.11.2025
			CMA 14/2025	Sundaram Finance Ltd. Vrs. Puspanjali Gouda & 02 others	Deepak Kumar Sukla	9437361700		14.11.2025	14.11.2025
			CMA 15/2025	DCB Bank Ltd. Vrs. Sadan Kanha Dora & Another	Deepak Kumar Sukla	9437361700		17.11.2025	17.11.2025
			CMA 16/2025	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Simanchal Swain & another	Deepak Kumar Sukla	9437361700		27.11.2025	27.11.2025

			CMA 17/2025	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Adity Kumar Swain & another	Deepak Kumar Sukla	9437361700		27.11.2025	27.11.2025
			CMA 18/2025	DCB Bank Ltd. Vrs. Manas Kumar Pradhan & Another	Deepak Kumar Sukla	9437361700		29.11.2025	29.11.2025
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	C.S.35/2025	State bank of India Vs. Rakesh Kumar Behera	Miss. Pusparani Mohapatra & Associates			10.11.2025	10.11.2025
			C.S.36/2025	State bank of India Vs. M/s. Shree Shyam Enterprise, Proprietor- Dillip Kumar Agrawal	Miss. Pusparani Mohapatra & Associates			10.11.2025	10.11.2025
			C.S.37/2025	State bank of India Vs. Barsharani Barik	Miss. Pusparani Mohapatra & Associates			10.11.2025	10.11.2025
			Exe.34/2025	Kotak Mahindra Bank Ltd. Vs. Reehan Enterprises & Others	Sri Ashok Kumar Sahoo & Associates			12.11.2025	12.11.2025
			C.M.A.09/ 2025	Om Spun and concrete works Vs. Union of India	Bidyadhar Panda & Associates			21.11.2025	21.11.2025
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-	-	-
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	I.A-16/2025	M/s Modi projects Limited Vs Paradip Port Authority	Sagarika Sahoo & Associates	9439373290		10.11.2025	17.11.2025
			MS- 200/2025	State Bank of India Vs Ms Maa Sarala Dress House	Akshaya Kumar Kanungo & Associates	9938011131		10.11.2025	14.11.2025
			MS- 201/2025	State Bank of India Vs Ms Goekhanath Saree and Jenas	Akshaya Kumar Kanungo & Associates	9938011131		10.11.2025	14.11.2025

			MS-202/2025	UCO Bank Vs Bhabani Shankar Swain	Akshaya Kumar Kanungo & Associates	9938011131		10.11.2025	14.11.2025
			MS-203/2025	UCO Bank Vs Manoj Kumar Pal	Akshaya Kumar Kanungo & Associates	9938011131		10.11.2025	14.11.2025
			EX-350/2025	Kotak Mahindra Bank Limited Vs Prasanta Kumar Tarai	S.N. Mohapatra & Associates	9438408760		10.11.2025	14.11.2025
			CMA-13/2025	Manappuram Finance Ltd Vs Swapna Behera	Manoranjan Barik	8249671717		13.11.2025	13.11.2025
			EX-351/2025	HDB financial Services Limited, Vs Bapi Behera	M.R. Khatua & Associate	9437919007		17.11.2025	18.11.2025
			EX-352/2025	HDB financial Services Limited, Vs Rashmita Bej	M.R. Khatua & Associate	9437919007		17.11.2025	18.11.2025
			EX-353/2025	HDB financial Services Limited, Vs Bichitrananda Nayak	M.R. Khatua & Associate	9437919007		17.11.2025	18.11.2025
			EX-354/2025	HDB financial Services Limited, Vs Raghunath Jena	M.R. Khatua & Associate	9437919007		17.11.2025	18.11.2025
			EX-355/2025	HDB financial Services Limited, Vs Rajanikanta Mohanty	M.R. Khatua & Associate	9437919007		17.11.2025	18.11.2025
			EX-356/2025	HDB financial Services Limited, Vs Prabhat Nayak	M.R. Khatua & Associate	9437919007		17.11.2025	18.11.2025
			EX-357/2025	HDB financial Services Limited, Vs Ashok Kumar Bhol	M.R. Khatua & Associate	9437919007		17.11.2025	18.11.2025
			EX-358/2025	HDB financial Services Limited, Vs Gagan Bihari Sahoo	M.R. Khatua & Associate	9437919007		17.11.2025	18.11.2025
			EX-359/2025	HDB financial Services Limited, Vs Mina Ketan Mohapatra	M.R. Khatua & Associate	9437919007		17.11.2025	18.11.2025
			EX-360/2025	HDB financial Services Limited, Vs Sibasis ranjan Samal	M.R. Khatua & Associate	9437919007		17.11.2025	18.11.2025
			EX-361/2025	HDB financial Services Limited, Vs Bhanja Kishore Sahoo	M.R. Khatua & Associate	9437919007		17.11.2025	18.11.2025
			EX-362/2025	HDB financial Services Limited, Vs Malaya Kumar Nayak	M.R. Khatua & Associate	9437919007		17.11.2025	18.11.2025

			EX-363/2025	HDB financial Services Limited, Vs Abdul Hanan Khan	M.R. Khatua & Associate	9437919007		17.11.2025	18.11.2025
			EX-364/2025	HDB financial Services Limited, Vs Narayan Sahoo	M.R. Khatua & Associate	9437919007		17.11.2025	18.11.2025
			EX-365/2025	HDB financial Services Limited, Vs Saroj Kumar Sahoo	M.R. Khatua & Associate	9437919007		17.11.2025	18.11.2025
			MS-204/2025	Bank OF Baroda Vs Rohit Tarai	S. Burma & Associates	7008336518		22.11.2025	22.11.2025
			CMA-14/2025	M/s Shriram Finance Ltd. Vs Santosh Kumar Nayak	J. Rout & Associate	9861282699		26.11.2025	27.11.2025
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	Arbitration Case-45/2025	M/s Nehan Metalsha Pvt. Ltd. -Versus- Steel Authority of India Limited (SAIL), Rourkela Steel Plant	S.S. Padhy			03.11.2025	03.11.2025
			Execution 590/2025	Sundaram Finance Ltd. -Versus- Binod Khadia	A.K. Prasad			11.11.2025	11.11.2025
			Execution 591/2025	M/s Ashoka Ispat Udyog -Versus- M/s Kothari Tubes Pvt. Ltd.	S. Sharma			17.11.2025	17.11.2025
			Commercial Suit 609/2025	M/s Rexon Strips Limited -Versus- M/s Laxmi G Resources Pvt. Ltd	I. Mohanty			22.11.2025	22.11.2025
			Commercial Suit 610/2025	M/s Rexon Strips Limited -Versus- M/s SMS Logistics	I. Mohanty			22.11.2025	22.11.2025
			Commercial Suit 611/2025	M/s Rexon Strips Limited -Versus- M/s SMS Carbon and Minerals Pvt. Ltd	I. Mohanty			22.11.2025	22.11.2025

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 374/2025	Indian Bank Vrs Shree Sai Enterprises	Adv. Manoj Kumar Mishra	12.08.2025	02.11.2025
			CS 375/2025	Indian Bank Vrs M/s. Nilakantha Automobiles	Adv. M.K. Mishra	12.08.2025	02.11.2025
			CS 376/2025	Indian Bank Vrs M/s. Sradha Enterprises	Adv. M.K. Mishra	12.08.2025	02.11.2025
			CS 136/2024	M/s. Biraja Construction Vrs Odisha Construction Corporation Ltd	Adv. Anirudh Sanganeria	10.07.2024	11.11.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 47/2025	Arunansu Panda Vrs Oriyan Properties Pvt. Ltd, & Others	D.P.Dash & Associates	07.04.2025	06.11.2025
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	-	-	-	-	-
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	-	-	-	-	-
5.	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	CS 10/2025	Bank of Baroda vrs Sudam Mishra	Sri Pramod Ku. Tripathy (Plaintiff Adv.)	13.03.2025	26.11.2025
6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7.	Civil Judge (Sr. Division) (Commercial Court),, Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Exn(P) 152/2025	M/s. Woodhill Infrastructure Ltd Vrs State Of Odisha	Adv. S. Dwibedy	16.09.2025	14.11.2025
			CS 151/2024	Odisha Gramya Bank Vrs Laxmidhara Dalei	Adv. Chittaranjan Das	22.08.2024	24.11.2025
			CS 158/2023	Canara Bank Ltd Vrs Smt. Pranati Pattanaik	Adv. S.M. Alli	22.06.2023	24.11.2025
			CS 162/2024	IBDI Bank Ltd Vrs Ashok Kumar Das	Adv. S.K. Das	29.08.2024	27.11.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 184/2023	Deabaki Infratech Pvt. Ltd. Vrs Kedarnath Panda & another	Adv. Biswajit Panda	07.07.2023	11.11.2025
			CS 149/2001	The Co-Operative Sugar Industries Ltd. Vrs Dharani Sugal & Chemicals Ltd	Adv. J. Rehemana	30.07.2001	25.11.2025
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS (III) 142/2024	UCO Bank Cuttack Vrs Santoshi Bhandar & Another	Sri Gurudatta Kar & Associates vrs. None	19.12.2024	01.11.2025
			CS (III) 29/2024	State Bank Of India (RASMEC) Cuttack Vrs Durga Sales & Services & Others	Mrs. Susamarani Sahoo & Associates vrs. None	29.02.2024	06.11.2025
			CS (III) 194/2022	State Bank of India vrs. M/s Gayatree Enterprises & another	Sri Nityananda Tripathy vrs. None	22.10.2022	10.11.2025
			CS (III) 54/2025	Bank of Baroda vrs. Smt. Sradhanjali Swain & another	Sri Gurudatta Kar & Associates vrs. None	22.04.2025	10.11.2025
			CS (III) 58/2025	Bank of Baroda vrs Smruti Saurav Sahoo	Sri Gurudatta Kar vrs. None	24.04.2025	11.11.2025
			CS (III) 533/2021	Canara Bank Cuttack Vrs Pappal Foods	Sri S.N. Nayak & Associates	27.12.2021	13.11.2025
			CS (III) 36/2025	Bank of Baroda vrs Samsun Furniture & Another	Sri Gurudatta Kar vrs. None	18.03.2025	14.11.2025
			CS (III) 135/2019 CIS (199/2021)	Union Bank Of India Cuttack Vrs Swastik associates & Others	Sri R.C. Ojha & Associates Vrs None	26.03.2019	17.11.2025
			CS (III) 384/2020 CIS (426/2021)	Union Bank Of India Cuttack Vrs S. Electronics & Another	C. Panda & Associates Vrs None	02.09.2020	18.11.2025

			CS (III) 34/2024	State Bank Of India (RASMEC) Cuttack VrsLaxmi Traders	Susamarani Sahoo& Associates Vrs None	07.03.2024	18.11.2025
			CS (III) 127/2025	Mr. Anand Fogla Vrs Essar Construction India Ltd.	S.S.Padhy & Associates	17.07.2025	20.11.2025
			CS (III) 116/2024	Odisha Gramya Bank Dkl Vrs SrinivasSahoo	S,Sarangi & Associates	26.11.2024	25.11.2025
			CS (III) 7/2023 CIS 57/2024	Sri Batakrushna Nath Vrs. State of Odisha& others	S.Mishra Vrs. P.K.Lenka	18.10.2023	25.11.2025
			CS (III) 182/2020 CIS 248/2022	Federal Bank Of India Anugul Vrs Kataki Gochayat& Others	Sri Manoj Kumar Mishra & Associates	20.02.2020	27.11.2025
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 171/2025	State Bank of India Vrs. Deeptimayee Panda	S.N.Samantaroy	24.09.2015	18.11.2025
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	B.K.G.37/2007	State Bank of India Vs. Balkishan Sharma	Laxman Panigrahi	20.08.2007	17.11.2025
			C.S.26/2024	Bank of Baroda Vs. M/s. Tirupati Traders, Proprietor Balaram Bhue	P.K. Mohapatra & Associates	11.12.2024	22.11.2025
			C.S.39/2023	Chitta Ranjan Panigrahi Vs. State of Odisha & Others	S.N. Padhee Vs. G.P. Sri Ashok Kumar Senapati	06.12.2023	21.11.2025
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)	
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	C.M.A. No. 490/2025	NALCO Vrs UVB Infrastructure Ltd	Adv. Pratyasis Mohanty	23.09.2025	-	01.11.2025	45 days	Allowed on contest	-	-	-	
			Exn(P) No. 163/2019	OCC Business Vrs Durga Prasad Sadashiv Tripathy	Adv. K.N. Ray	06.03.2019	-	03.11.2025	2370 days	Disposed with Full Satisfaction				
			Arb(P) No. 88/2024	Works Department, Govt. Of Odisha Vrs M/s. GR Infra projects Ltd.	Adv. J.K. Mishra	25.09.2024	-	06.11.2025	408 days	Dismissed on contest	-	-	-	-
			C.M.A. No. 130/2025	M/s. Automotive India Pvt. Ltd Vrs M/s. Paradeep Phosphate Ltd.	Adv. Soumya Mishra	20.03.2025	-	10.11.2025	237 days	Allowed on contest	-	-	-	-
			Arb(P) No. 10/2025	Mr. Sanjay Lohia Vrs Mr. Lamal Kumar Agrawal	Adv. U. Ch. Senapati	05.02.2024	-	13.11.2025	630 days	Allowed on contest	-	-	-	-

			C.S. No. 176/2024	SBI Vrs Amrit Kumar Rath	Adv. Anata Basudev Majhi	09.09.2024	-	19.11.2025	397 days	Decreed on Contest	-	-	-
			Arb(P) No. 41/2023	Union Of India Vrs United Construction Ltd.	Adv. U.K. Pattanayak	11.08.2023	-	21.11.2025	792 days	Dismissed on contest	-	-	-
			C.M.A. No. 278/2024	Odisha State Seed Corporation Ltd Vrs M/s. Pallavi Farms & Nurseries	Adv. K.N. Das	20.09.2024		21.11.2025	456 days	Allowed on contest	-	-	-
			Exn(P) No. 75/2025	Dhanurdhara Champatiray Vrs State Of Odisha	Adv. U.C. Senapati	20.05.2025	-	22.11.2025	181 days	Disposed with Full Satisfaction	-	-	-
			Exn(P) No. 76/2025	Dhanurdhara Champatiray Vrs State Of Odisha	Adv. U.C. Senapati	20.05.2025	-	22.11.2025	181 days	Disposed with Full Satisfaction	-	-	-
			Exn(P) No. 77/2025	Dhanurdhara Champatiray Vrs State Of Odisha	Adv. U.C. Senapati	20.05.2025	-	22.11.2025	181 days	Disposed with Full Satisfaction	-	-	-
			Exn(P) No. 78/2025	Dhanurdhara Champatiray Vrs State Of Odisha	Adv. U.C. Senapati	20.05.2025	-	22.11.2025	181 days	Disposed with Full Satisfaction	-	-	-
			Exn(P) No. 79/2025	Dhanurdhara Champatiray Vrs State Of Odisha	Adv. U.C. Senapati	20.05.2025	-	22.11.2025	181 days	Disposed with Full Satisfaction	-	-	-
			C.S. No. 278/2022	M/s. Susanta Mineral Pvt. Ltd Vrs Indusland Bank Ltd.	Adv. S. Rout	14.12.2022	-	24.11.2025	1051 days	Decreed on Contest	-	-	-
			Exn(P) No. 410/2017	M/s. Maheswari Brothers Coal Ltd Vrs NALCO	Adv. Gautam Mishra	17.04.2017	-	24.11.2025	3041 days	Disposed with Full Satisfaction	-	-	-

			C.M.A. No. 154/2024	State Bank Of India Vrs Aliva Mohanty	Adv. P.C. Rath	10.05.2024	-	26.11.2025	178 days	Allowed on contest	-	-	-
			Arb(P) No. 380/2014	Orion Engineer Pvt. Ltd. Vrs NALCO	Adv. R.K. Mohanty	23.06.2014	-	28.11.2025	4170	Dismissed on contest	-	-	-
			Arb(P) No. 450/2014	NALCO Vrs Orion Engineer Pvt. Ltd	Adv. Ms. Pami Rath	19.07.2014	-	28.11.2025	4135	Dismissed on contest	-	-	-
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	ARBP 41/2024	Ajit Kumar Swain Vrs Department Of Water Resources & Others	S.Dwivedi & Associates Vrs None	12.11.2024		6.11.2025	358 Days	Contest	-	-	-
			ARBP 08/2018 CIS (19/2023)	IDCOL Ferro Chrome and Alloys Limited Vrs Jwala Coke Pvt Limited	P.Mohanty & Associates Vrs B.K.Nayak	17.07.2018		10.11.2025	2668 Days	Contest			
			ARBP 42/2024	Ajit Kumar Swain Vrs Department Of Water Resources & Others	S.Dwivedi & Associates Vrs None	12.11.2025		11.11.2025	364 Days	Contest	-	-	-
			ARBP 09/2020 CIS (24/2022)	Voltas Limited Vrs Corrosion Protection Pvt Ltd.	G.Mukherjee & Associates Vrs S.S Mohanty & Associates	10.04.2020		13.11.2025	2044 days	Contest	-	-	-
			CS (III) 123/2006 CIS 635/2021	Niranjan Routray Vrs Commissioner-Cum-Secretary to Government of Orissa, & Others	J.K.Mohapatra & Associates Vrs S.R. Das & Associates	07.07.2017		20.11.2025	3054 Days	Contest			

			ARBP 02/2017	Kamalesh ConstructionV rsNational Building Construction Corporation(In dia) Limited& Others	A.Mohanty& Associates VrsM.Das& Associates	16.01. 2017		26.11. 2025	3210 Days	Contest			
			CS (III) 01/2006 CIS 123/ 2024	GokulaNanda Jena Vrs State Of Odisha	A.K.Mioshra& Associates VrsP.K.Lenka (G.P)	03.04. 2006		26.11. 2025	7207 Days	Contest			
			ARBP 135/ 2022	Panda Infra projects Limited, VrsCorrosion Protection Private Limited	P.K.Ratha& Associates VrsS.S.Mohanty & Associates	14.10. 2022		28.11. 2025	1140 Days	Contest	-	-	-
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 321/ 2014	State Bank Of India Vs Bha gaban Pradhan And Another	Sri B.B.Pattnaik VS Khali Pradhan		NA	25.11. 2025	10 years 03 months	Contest			U/o.7, R- 1 of CPC
			C.S. 330/ 2021	Laxmi Charan Nayak Vs The Collector, Ganjam and others	Trinath Padhy Vs. P.N. Patro		NA	29.11. 2025	04 Years 03 months	Contest			U/o.7, R- 1 of CPC
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	I.A.01/ 2025	M/s. Jinardi Biri Factory & Others Vs. M/s. Danish Enterprise, Proprietor Md. Zaheet Khan @ Zahir Khan & Others	Mohammed Mustaq Ansari vs. P.K. Kar & Associates	25.09.20 25	No	10.11. 2025	46 days	Nil	Nil	Nil	U/o.39, Rule-1 & 2, r/w. Sec-151 C.P.C.

			C.M.A.02/2025	Union of India Vs. Sri S.L. Goel	Dillip Kumar Panda & Associates Vs. Bishnu Kuamr Barik & Associates	25.02.2025		25.11.2025	273 days	Nil	Nil	Nil	U/o.IX, Rule-9 C.P.C.
			C.M.A.05/2025	Mahanadi Coal Fileds Vs. Bank of India & Others	B.P. Behera & Associates Vs. D.Pradhan & Associates	19.05.2025		27.11.2025	192 days				U/s.152, r/w. Sec-151 C.P.C.
			Arb.06/2025	M/s. Jhar MiningInfra Private Ltd. Vs. M/s.Mahanadi Coal fields Ltd.	Amitabh Naik & Associates Vs. Prasanta Kumar Pradhan & Associates	27.09.2025		28.11.2025	62 days				U/s.29A of Arbitration & Conciliation Act
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	CS-173/64 of 2023-25	Shamuka Steel Centre Vrs. Rajendra Panda	Plaintiff (Adv): Sri A. Danta	02.08.2023	No	27.11.2025	2 years 3 months 30 days	Judgment (contest)	-	-	-
			CMA-30 of 2025	Punjab National bank Vrs. Sipra Sharma	Plaintiff (Adv): Sri Nihar Ranjan Babu	22.10.2025	No	27.11.2025	1 month 10 days	Order (contest)	-	-	-
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	-	-	-	-	-	-	-	-	-	-	-
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	Commercial Suit 99/178 of 2021-2025	Shankar Lal Goel -Versus- M/s Pilania Industries India Pvt. Ltd.	R.P. Pattnaik	06.04.2024	-	21.11.2025	21.11.2025	Contested	-	-	-

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	2298	Institution-39 <u>Received-01</u> Total-40	43	2295	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1721	Institution-26 <u>Received-06</u> Total-32	90	1663	
3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	382	09	35	356	
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	345	06	33	318	
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	266	Institution-07 <u>Restore-01</u> Total-08	16	258	
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	510	24	20	514	

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	815	07	30	792	
TOTAL			6337	126	267	6196	